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Title: Introduction of the Electricity (Amendment) Bill, 2014.

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL):

Madam Speaker, I beg to move for leave to introduce a Bill further to amend the Electricity Act, 2003.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Electricity Act, 2003."

The motion was adopted.

SHRI PIYUSH GOYAL: I introduce** the Bill.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, the Bill should be referred to the Standing Committee as was discussed yesterday in the meeting....(*Interruptions*)

शहरी विकास मंत्री, आवास और शहरी गरीबी उपशमन मंत्री तथा संसदीय कार्य मंत्री (श्री एम. वेंकटेश नायडू) : माननीय अध्यक्ष जी, इस बिल को स्टैंडिंग कमेटी के पास भेजने में सरकार को कोई आपत्ति नहीं है। आप भेज दीजिए।

माननीय अध्यक्ष : ठीक है।

डॉ. किरीट सोमैया (मुम्बई उत्तर पूर्व) : माननीय अध्यक्ष जी, यह मुस्लिमों का बहुत ही बड़ा मुद्दा है।... (व्यवधान)

माननीय अध्यक्ष : सोमैया जी, आपका भी नोटिस है। आपको भी बोलने का समय दे दूंगी।

â€¦! (व्यवधान)